

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
DEPARTMENT OF SPORTS
RAJYA SABHA
UNSTARRED QUESTION NO-2234
ANSWERED ON- 06/08/2026

KHELO INDIA SCHEME IN TELANGANA

2234 SMT. RENUKA CHOWDHURY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the funds allocated, released and utilised under Khelo India Scheme for Telangana during the last five years, year-wise;
- (b) the sports infrastructure projects sanctioned, completed and under implementation in the State under the scheme, district-wise;
- (c) the sports facilities created or upgraded under the scheme in the State;
- (d) whether any proposals from the State are pending approval or release of funds under the scheme and if so, the details thereof; and
- (e) the steps taken to strengthen sports infrastructure and talent development in the State?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) Funds are allocated and released Scheme-wise and not State-wise under the Khelo India Scheme in this Ministry. The details of funds allocated and utilized under Khelo India Scheme, across the country, including in the State of Telangana, during the last five years are as under:

(in ₹ crore)

Financial Year	Funds Allocated	Expenditure Incurred
2021-22	869.00	764.29
2022-23	600.00	596.39
2023-24	880.00	872.20
2024-25	746.54	620.75
2025-26	700.00	691.17

(b) and (c) The details of various sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA) along with Khelo India Athletes (KIA), across the country, including in the State of Telangana, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.

(d) The Khelo India Scheme is a demand-driven scheme. The receipt of proposals under the schemes of this Ministry is a continual process. The proposals received from the State/ UT Government and

other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme.

(e) 'Sports' being a State subject, the responsibility for development of sports, including strengthening of sports infrastructure and talent development, rests primarily with the respective State/Union Territory Governments. The Union Government supplements these efforts by bridging the critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, including in the State of Telangana:

- i. Khelo India – National Programme for Development of Sports;
- ii. Assistance to National Sports Federations (NSFs);
- iii. Cash Incentives to Medal Winners in International Sports Events and their Coaches;
- iv. National Sports Awards;
- v. Pension to Meritorious Sportspersons;
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- vii. National Sports Development Fund;
- viii. Running Sports Training Centres through Sports Authority of India (SAI); and
- ix. National Centre for Sports Science and Research (NCSSR).

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The Government continues to strengthen the sports ecosystem across the country through development of sports infrastructure, expansion of Khelo India Centres and Centres of Excellence, support to Accredited Academies, scientific coaching, sports science and sports medicine support, and structured talent identification and athlete development pathways, with a view to enhancing India's sporting excellence, through various schemes of this Ministry as mentioned above.
